

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1739
ANSWERED ON:22.07.2014
CHANGES IN NFSA
Scindia Shri Jyotiraditya Madhavrao

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to revisit the implementation of the Food Security Act and other schemes providing subsidised food;
- (b) if so, the details of the changes Government proposes to make in the said schemes; and
- (c) whether the role played by the States/UTs in implementing the said schemes is also proposed to be reviewed and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a) to (c): No Madam, there is no proposal to revisit the implementation of the National Food Security Act, 2013 (NFSA) or any other food based scheme or role of States/Union Territories (UTs) in their implementation, at present.